

DIVISION BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1304(KB)2019  
IA(I.B.C)/1268(KB)2022,  
IA(I.B.C)/1077(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	KAMAR INFRASTRUCTURE PVT. LTD. VS SENSETIVE INFRA PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Ms.Shreya Choudhary, Adv.                   ] For Liquidator  
Mr.Abhit Kumar Singh, Adv.               ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(IBC) 1268/KB/2022-** Hard copy of this IA has not been filed with the Registry.
3. Ld. Counsel appearing for the Liquidator is directed to file Hard copy of this petition with the Registry within **one week**.
4. Post this matter on **17/01/2023**.
5. **IA (IBC) 1077/KB/2020-** We are not able to hear the Ld. Counsel appearing for the applicant on virtual mode. Post this matter on **17/01/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**